Affiliavitio be Furnished by the candidate thingwith Son pation Paper

Before the Returning Officer

Constitution of the State of the S

From 130 Pateput (6.0) Constituency (Name of the Constituency)

Proma (Landler forderschier wife of Stri Doman Malto

Verlage Ismad burn Po Parlare P. S. Baligaon

Azed 5.3 ... years, resident of Deschief Vaide 6. (mention full postal address), a Candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Rostrija jonta Jal (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1.	Spouse- Doman Malto	438PC2648C	2017-18	
2.	Spouse- yoman Malto	ARCPT 4192R	2019-19-18	
3.	Dependent 1	NIL	NIL	NIL
l,	Dependent 2	NIL	NIL	NIL
5.	Dependent 3	NIL	NIL	NIL

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NIL TO STORE
(b)	Name of the court, Case No. and Date of order taking cognizance :	NIL Z VIII DE SO
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	MIL GOV

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL NIL
(b)	Name of the Court(s). Case No. and	
	Date(s) of order(s).	NIL

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself. my spouse and all dependents:

A. Details of movable assets :

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i) -	Cash in hand					
		40,000000	NIL .	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits irreluding saving accounts). Deposits with Financial Deposits with Financial Companies and the Cooperative societies and the	Bonk Of India Heighbury Allews RS - 38 - 39 - 31 - 58 6 13 - 1 Malpoot Mr 20 365 66542 RS - 1 MIS = 50 8 13 - 1 Kidhan Sakke Combus		NIL	NIL	NIL
2770	amount in each such deposit	Mc 108294 (1436 45-8846) 3 93	· TOA			
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	AIL	NIC	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L. 1. C. pran Street	NIL	AIL	NIL	NIL
v)	Personal loans/advance given to any person or entity including tirm, Company, Trust etc. and other receivables from debtors and the amount,	NIL	NIL	MIL	NIL	NIL
vi)	Purchase and amount)	500RD16 MARL >016 1030506=00	MOLILAKKAN	NIL	NIL	NIL
	Iffing (pive details of weight and	Gald -400 gm 1160000-00 Selvan 600 gm Musel 25:00 8-6.	NIL	NIL	NIL	NIL

Yes Any other assets such as value of		17700			
(Claims/interest	NIL	NIC	NIL	NIL	NIL
ix, Gross Total value	2001 00000				
3. Details of Immovable assets	7094505-26	NIL	NIL	NIL	NIL

Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-
(i)	Agricultural Land - Location(s) Survey number(s) -	21 KaHLA Marked value 800:000 >00	4 Acts Market Value 10,000,0000	NIL	NIL	NIL
	Area (Total measurement in acres)	1 Acre	4 Acre	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	YES	YES	NIL	NIL	NIL
	Date of purchase in case of self acquired property	28-03-1995	17.06:1987	NIL	NIL	NIL
	Cost of Land (in case of purchase)at the time of purchase.	60,000-00	2,00,000 >00	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	Boring Taberell	NIL	NIL	NIL	NIL
	Approximate Current market value #810,000 = 0 0	10,000 00>00	NIL	NIL	NIL	
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Ressidential Two story buildy in James pross Perpa - 4 Kerthe	NIL	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	4 160116a 8000 Spa/SH	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	property		NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	600.000 = 00.	. 1	NIL	NIL	etti
ii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NIL	NIL	NIL	- WIL	NIL
	Built up Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL

	and the state of t					
	V leiher inherited property (* es or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of seri acquired property	NIL.	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIC	NIL	NIL	MIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	MIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Flat NO - 210 1	Mohalle Bagilla Beladunpur Pertak. Turo story bailday	NIL	NIL	NIL
	Area (Total measurement in sq. ft.)	7800 SA/RH	3200 Salest	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.)	78 00 59.54	32 59.Ft	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	No	NO	NIL	WIL	NIL
- 0	Date of purchase in case of self acquired property	Jacke-29-7-89 Setus - 31-05-17	Pata 14-12-88	NIL	HIL	NIL
-	Cost of property (in case of purchase) at the time of purchase	Jack 264 14810-11 1-2378-11 Partie 4/5 800 =00	150,000>00	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	AIL	NIL .	NIL	NIL	NIL
	Approximate Current market value	40,000,00 >00	2,80,000:00	NIL	NIL	NIL
v)	Others (such as interest in property)	NIL		NIL	NIL	NIL
vi)	Total of Current Market Value of (i) to (v) above	B0,000,00=00	2.90,0000:00	AIL	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	MIL	all	NIL	NIL	NIL
	Loan or dues to any individuals/ Entity other than mentioned is to above. Name(s) Amount that ading adinated in the standard of the standard in the standard	NIL	NIV	NIL	NiL	NIL

	Any other liability	1111-	NIL	NIL	NIL	NIL
	Grand total of liabilities					
(ii)	Government Dues: Dues to departments dealing with government accommodation	Belan Bidden Sabha Campus 6-13-1-1 Franch Vehele Lean 10,00,000 200	MIL	NIL	NIL	NIL
	Dues to departments dealing	Nu	NIL	NIL	NIL	WIL
	Dues to departments dealing with supply of electricity	MIL	NIL	NIL	me	MIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIC	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and itelicopters)	NIL	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL	MIL
	Wealth Tax Dues	MIL	NIL	111	die	NIL
	Service Tax, Dues	NIL	NIL	NIL	NIL	NI
	Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
	Sales Tax Dues	NIL	NIL	NIC	ALL	NIL
	Any other dues	NIL	NIL	MIL	NIL	NIL
	Grand total of all Govt. dues	10,00,000>00	MIL	NIL	MIL	NIL

(7) Details of profession or occupation:
a. Self. Lamber legislative Assembly - Social work

b. Spouse harman Math - Referred Gove officer.

(8) My educational qualification is as under: underical ahron - B-S. E.B. Petra - 1980 (2) Independent L.M. M. V. - Dandhange (3) Graduation - Rhage four University Blage four University Education with full form of the certificate diplomal degree course)

(Name of the School / College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. preson a Chaudhary Vallage-Irmadhyo no-Pastara ps. Batiga Destrict-Vactuali
	Full postal address	Declinge - Imad by AO - Pastara As Baliga
-	Number and Name of the constituency and	130, Defepur (5.0)
	state lame of the Political party which set up the candidate (otherwise write 'Independent')	Rastriya Janta Dal
439	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL THE

MOTARY PUBLIC

-	(Candidate Prema Ch	audharr	1	Yes for which I	in filed	Travence Man
6.	1() Spouse: Dormann M	chto	A	BEPT 419	LR-1617	
		1 2 coci i puon	of Assets and	Spouse	Dependent-1	D	
A.,		Moveable Asset (Total value)	1030506=00			Dependent-II	Dependent-II
B.		Immovable Asset	15044505-26	280,00000	NIL	NIL	NIL
The same	(1)	Purchase Price and Development Cost of Immovable Property 45 (Total Value)	bthonone	159,00000	0	NIL	NIL
	(ii)		1504450536	280.0000	NIL	NIL	WIL
7		Liabilities			NIL	NIL	NIL
		(i) Government dues (Total)	10,00,000 >00	NIL	NIL	MIL	NIL
		(ii) Loans from Bank, Pinancial Institutions and others (Total)	alle	NIL	MIL	NIL	NIL
	(0)	Shest educational qualifier Protes medicate - L. P. Gradua 50n - Blaga ilve details of School / Uni (Name of the School	pur chi	ressity	Bhagelpus	- 1988.	ma/ degree vas completed

VERIFICATION

t, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Hajebun this the 26th day of April 2018	26th day of April 2018
---	------------------------

Ju-2614/18

DEPONENT

9 Know and educity deponent fort

Froma chandhary who he is my fresence.

Marry Kirman Brasas

IOTARY PUBLIC

6

Note: 1. Affidavit should be filed Intest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Noury

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.

4. The affidavit should be either typed or written legibly and nearly.